

No.GOB(I) 4(2)/2024

HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: 25<sup>TH</sup> APRIL, 2024.

**NOTIFICATION**

The following transfer and postings of Officers of Judicial Department in the cadre of **SENIOR CIVIL JUDGE** are ordered for administrative reasons and in the interest of public service, to take effect from the forenoon of **MAY 27, 2024:-**

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Present Charge</b>	<b>Place to which posted</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1.	Sri. M.V. Channakeshava Reddy	Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayukta, Bengaluru. <b>(ON REPATRIATION)</b>	Senior Civil Judge and JMFC, Badami, Bagalkot District. (Vice Sri. V. Hanumanthappa – transferred)
2.	Sri. Devendra Pandith	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Koppal. <b>(ON REPATRIATION)</b>	II Addl. Judge, Court of Small Causes and ACMM., Bengaluru City. (Vice Smt. Divyashree C.M. – transferred)
3.	Sri. Rangegowda C.	Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayukta, Bengaluru. <b>(ON REPATRIATION)</b>	Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Patil Veeranagouda Somashekhara Gouda – promoted as District Judge)
4.	Smt. Usha Rani R.	Prl. Senior Civil Judge, Bailhongal, Belagavi District.	Senior Civil Judge and JMFC, Harapanahalli, Ballari District. (Vice Smt. Bharathi M. – transferred)

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5.	Sri. Nagaraj Siddappa Ankasadoddi	Senior Civil Judge, OOD, IV Addl. Solicitor and Ex-officio Deputy Secretary to Govt., Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru.  <b>(ON REPATRIATION)</b>	Prl. Senior Civil Judge and CJM, Mysuru. (Vice Sri. Srinivasa Gowda C. – promoted as District Judge)
6.	Smt. Hema Pastapur	I Addl. Senior Civil Judge, Bagalkot.	Prl. Senior Civil Judge and CJM, Bagalkot. (Vice Smt. Pallavi R. – promoted as District Judge)
7.	Smt. Padmashri Ashok Munnoli	I Addl. Senior Civil Judge, Vijayapura.	Senior Civil Judge and JMFC, Harihar, Davanagere District. (Vice Smt. Sharadadevi C. Hatti – transferred)
8.	Smt. Zaibunnisa	Addl. Senior Civil Judge and JMFC, Hunsur, Mysuru District.	Prl. Senior Civil Judge and JMFC, Hunsur, Mysuru District. (Vice Smt. Shirin Javeed Ansari – promoted as District Judge)
9.	Sri. Rajanna Sankannavar	Addl. Senior Civil Judge, Shivamogga.	Prl. Senior Civil Judge and CJM, Shivamogga. (Vice Smt. Amritha S.Rao – promoted as District Judge)

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10.	Smt. M.S. Shashikala	Senior Civil Judge and JMFC, Hosadurga, Chitradurga District.	Senior Civil Judge and JMFC, Belur, Hassan District. (Vice Sri. Prakash Nayak – promoted as Ad-hoc District Judge)
11.	Sri. Mallikarjun Appasaheb Ambi @ Ambli	II Addl. Senior Civil Judge, Vijayapura.	Prl. Senior Civil Judge and CJM, Vijayapura. (Vice Sri. Shivanand Maruthi Jipare – promoted as District Judge)
12.	Sri. Umesh S. Atnure	IX Addl. Judge, Court of Small Causes, Bengaluru.	Prl. Senior Civil Judge and JMFC, Gokak, Belagavi District. (Vice Smt. Deepa G. – transferred)
13.	Smt. Nagamani V.	III Addl. Judge, Court of Small Causes and ACMM., Bengaluru City.	Addl. Senior Civil Judge, Shivamogga. (Vice Sri. Rajanna Sankannavar – transferred)
14.	Smt. Shubha	Senior Civil Judge and JMFC, Channapatna, Ramanagara District.	Senior Civil Judge and JMFC, Somwarpet, Kodagu District. (Vice Sri. Gokula K. – transferred)
15.	Smt. Dakshayini G.K.	Senior Civil Judge, OOD, Head of Legal Cell, Department of Personnel and Administrative Reforms, Kannada Culture, Information and Broadcasting, Vidhana Soudha, Bengaluru.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Hassan. (Vice Sri. B.K.Ravikantha – promoted as District Judge)

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16.	Sri. Nagesh Korga Moger	Addl. Senior Civil Judge and JMFC, Sindgi, Vijayapura District.	Senior Civil Judge and JMFC, Sindgi, Vijayapura District. (Vice Sri. Irappaanna Pavadi Naik - promoted as District Judge)
17.	Sri. M. Purushothama	XII Addl. Judge, Court of Small Causes and ACMM, Bengaluru City.	Prl. Senior Civil Judge and CJM, Udupi. (Vice Sri. Vignesh Kumar – transferred)
18.	Smt. Preeth J.	XLII Addl. Chief Metropolitan Magistrate, Bengaluru City.	I Addl. Judge, Court of Small Causes and ACMM., Bengaluru City. (Vice Sri. Raghavendra D. – transferred)
19.	Sri. Manjunath D.R.	Senior Civil Judge and JMFC, Navalgund, Dharwad District.	VI Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Smt. Rashmi M. – promoted as District Judge)
20.	Smt. Fairoza Hanifsab Ukkali	Senior Civil Judge and JMFC, Shiggaon, Haveri District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, Higher Education and Medical Education and Health and Family Welfare Department, M.S.Building, Bengaluru. (Vice Smt. Prathibha Bandurao Kulkarni – promoted as District Judge)

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21.	Sri. Umesha H.K.	VII Addl. Chief Metropolitan Magistrate, Bengaluru City.	Senior Civil Judge and CJM, Chikkaballapura. (Vice Sri. Balappa Appanna Jaragu – promoted as District Judge)
22.	Sri. Mahantesh Sangappa Dargad	Addl. Senior Civil Judge and JMFC, U.K. Karwar.	Senior Civil Judge and CJM, Koppal. (Vice Smt. Bhavani L.J. – transferred)
23.	Sri. Yamanappa Karehanumanthappa	Senior Civil Judge and JMFC, Shiddlaghatta, Chikkaballapura District.	Prl. Senior Civil Judge and JMFC, Hubballi, Dharwad District. (Vice Sri. Chinnannavar Rajesh Sadashiv – promoted as District Judge)
24.	Smt. Deepa G.	Prl. Senior Civil Judge and JMFC, Gokak, Belagavi District.	Prl. Senior Civil Judge and CJM, Tumakuru. (Vice Sri. N. Subramanya – transferred)
25.	Sri. Amarnath K.K.	II Addl. Senior Civil Judge, Mysuru.	Senior Civil Judge, OOD, Member Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru. (Vice Smt. Kaveri – promoted as District Judge)

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26.	Sri. Sandeep Salian	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Bengaluru Rural District, Bengaluru.  <b>(ON REPATRIATION)</b>	Prl. Senior Civil Judge and CJM, Mandya. (Vice Sri. Vijaya Kumar Rai B. – promoted as District Judge)
27.	Sri. Chandrashekhar Prabhappa Diddi	Senior Civil Judge and JMFC, Lingasugur, Raichur District.	I Addl. Senior Civil Judge, Bagalkot. (Vice Smt. Hema Pastapur - transferred)
28.	Sri. Lokesha	Addl. Senior Civil Judge and JMFC, Hassan.	Prl. Senior Civil Judge and CJM, Ramanagara. (Vice Smt. Saraswathi K.N. – promoted as District Judge)
29.	Sri. Ibrahim M. Mujawar	Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayukta, Bengaluru.  <b>(ON REPATRIATION)</b>	Prl. Senior Civil Judge and CJM, Ballari. (Vice Sri. Satish J. Bali – promoted as District Judge)
30.	Smt. Reshma Kalakappa Goni	Senior Civil Judge and JMFC, Challakere, Chitradurga District.	IV Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Smt. Vidya K. – promoted as District Judge)
31.	Sri. Girimallappa Ramappa Shettar	Senior Civil Judge and JMFC, Kalghatgi, Dharwad District.	Senior Civil Judge and CJM, Gadag. (Vice Smt. Preeti Sadguru Sadarjoshi – promoted as District Judge)

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32.	Smt. Mamatha D.	Prl. Senior Civil Judge and CJM, Raichur.	Prl. Senior Civil Judge and CJM, Chitradurga. (Vice Sri. Kemparaju – promoted as District Judge)
33.	Sri. Namadev Kamanna Salamantapi	XXIII Addl. Chief Metropolitan Magistrate, Bengaluru City.	Senior Civil Judge and JMFC, Athani, Belagavi District. (Vice Sri. R. Chandrappa Honnur – transferred)
34.	Smt. Shilpa H.A.	Prl. Senior Civil Judge and JMFC, Madhugiri, Tumakuru District.	Senior Civil Judge, Doddaballapura, Bengaluru Rural District. (Vice Sri. Arvind Saibanna Hagaragi – transferred)
35.	Sri. N. Subramanya	Prl. Senior Civil Judge and CJM, Tumakuru.	Addl. Senior Civil Judge, Tumakuru. (Vice Smt. Roopa K. – transferred)
36.	Sri. Raghavendra D.	I Addl. Judge, Court of Small Causes and ACMM., Bengaluru City.	Prl. Senior Civil Judge and JMFC, Bhadravathi, Shivamogga District. (Vice Sri. T.Srikanth – transferred)
37.	Sri. Puttaswamy K.M.	Senior Civil Judge, OOD, Head of Legal Cell, Revenue, Food and Civil Supplies Department, M.S.Building, Bengaluru.  <b>(ON REPATRIATION)</b>	Prl. Senior Civil Judge and CJM, Hassan. (Vice Sri. Anand P. Hogade – promoted as District Judge)

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38.	Sri. Kiran Kumar D. Wadigeri	Senior Civil Judge and JMFC, Banahatti, Bagalkot District.	Senior Civil Judge, Arasikere, Hassan District. (Vice Smt. Anitha G. – promoted as District Judge)
39.	Sri. Parameshwara P.J.	Senior Civil Judge and JMFC, Kundagol, Dharwad District.	XX Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. (Vice Smt. Savitha P.R. – transferred)
40.	Sri. Saheel Ahmed Shamsuddin Kunnibhavi	Senior Civil Judge and CJM, Yadgir.	II Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Vedamoorthy B.S. – promoted as District Judge)
41.	Smt. K. Lakshmi	Senior Civil Judge, OOD, Principal, Training Institute, Karnataka Judicial Academy, Bengaluru.	Addl. Senior Civil Judge, Mandya. (Vice Smt. Nalini Kumari A.M. – promoted as Ad-hoc District Judge)
42.	Smt. Bhavani L.J.	Senior Civil Judge and CJM, Koppal.	XVII Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Ravindrakumar B. Kattimani – transferred)



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43.	Sri. Kumara G.	Senior Civil Judge and JMFC, Honnavar, Uttara Kannada District.	Senior Civil Judge and JMFC, Devanahalli, Bengaluru Rural District. (Vice Sri. Madhusudhana D.K. – transferred)
44.	Sri. Shankara K.M.	Addl. Senior Civil Judge, Gokak, Belagavi District.	II Addl. Senior Civil Judge and JMFC, Tumakuru. (Vice Sri. Manjunatha K.P. – transferred)
45.	Smt. Lavanya H.N.	Addl. Senior Civil Judge and JMFC, Chikkaballapura.	III Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. (Vice Smt. Nagamani V. – transferred)
46.	Sri. R. Chandrappa Honnur	Senior Civil Judge and JMFC, Athani, Belagavi District.	Senior Civil Judge and JMFC, Soraba, Shivamogga District. (Vice Sri. Prabhakara Rao – promoted as Ad-hoc District Judge)
47.	Sri. Chandragouda Shivangouda Shivanagoudra	XXVI Addl. Chief Metropolitan Magistrate, Bengaluru.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Gadag. (Vice Sri. K. Guruprasad – promoted as District Judge)

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48.	Sri. Vijayakumar Kannur	Senior Civil Judge and JMFC, Yelburga, Koppal District.	Senior Civil Judge and JMFC, Mudhol, Bagalkot District. (Vice Smt. Geethamani – transferred)
49.	Sri. Venkatesha Naik V.	Senior Civil Judge, OOD, Head of Legal Cell, Housing, Urban Development, Energy and Forest, Environment and Ecology Department, M.S.Building, Bengaluru.  <b>(ON REPATRIATION)</b>	Prl. Senior Civil Judge and CJM, Dharwad. (Vice Sri. Sanjay Parashuram Gudagudi – promoted as Ad-hoc District Judge)
50.	Sri. Abdul Khadar	Addl. Senior Civil Judge and JMFC, Bidar.	Senior Civil Judge and JMFC, Kundagol, Dharwad District. (Vice Sri. Parame-shwara P.J. – transferred)
51.	Sri. Mahammad Anwar Hussain Mogalani	I Addl. Senior Civil Judge and JMFC, Kalaburagi.	Prl. Senior Civil Judge and CJM, Kalaburagi. (Vice Smt. Jyothishree Ramagowda Patil – promoted as District Judge)
52.	Smt. Shakunthala.S.	I Addl. Senior Civil Judge, Kolar.	Prl. Senior Civil Judge and CJM, Kolar. (Vice Sri. Balachandra N. Bhat - promoted as District Judge)

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53.	Sri. Ravindra Laxman Honole	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Yadgir. <b>(ON REPATRIATION)</b>	Senior Civil Judge and JMFC, Kalghatgi, Dharwad District. (Vice Sri. Girimallappa Ramappa Shettar – transferred)
54.	Smt. Roopa K.	Addl. Senior Civil Judge, Tumakuru.	III Addl. Senior Civil Judge and JMFC, Tumakuru. (Vice Sri. Irfan – transferred)
55.	Sri. Yamnoorappa Kanakappa Benal	Senior Civil Judge and JMFC, Hirekerur, Haveri District.	Senior Civil Judge and JMFC, Hosadurga, Chitradurga District. (Vice Smt. M.S. Shashikala – transferred)
56.	Sri. Bhola Pandit	XX Addl. Chief Metropolitan Magistrate, Bengaluru City.	XVI Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. N.M. Ramesh – promoted as District Judge)
57.	Sri. C. Veerabhadraiah	Addl. Senior Civil Judge and CJM., Chikkamagaluru.	Senior Civil Judge and CJM, Chikkamagaluru (Vice Sri. Nandeesh R.P. – promoted as District Judge)
58.	Sri. Basavarajappa K.M.	Senior Civil Judge and JMFC, Raibag, Belagavi District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayukta, Bengaluru. (Vice Sri. Ganesha Padiyar U–transferred)

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59.	Sri. Arvind Saibanna Hagaragi	Senior Civil Judge, Doddaballapura, Bengaluru Rural District.	I Addl. Senior Civil Judge, Vijayapura. (Vice Smt. Padmashri Ashok Munnoli – transferred)
60.	Smt. Sarvamangala K.M.	Senior Civil Judge and JMFC, Laxmeshwar, Gadag District.	II Addl. Senior Civil Judge and JMFC, Hubballi, Dharwad District. (Vice Smt. Padmashree Ratnakar Patil – transferred)
61.	Smt. Aruna Kumari A.	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Chikkaballapura. <b>(ON REPATRIATION)</b>	Senior Civil Judge, Channarayapatna, Hassan District. (Vice Sri. Devananda – promoted as District Judge)
62.	Smt. Sujatha Suvarna B.	Senior Civil Judge, Kadur, Chikkamagaluru District.	Senior Civil Judge and JMFC, Hiriyyur, Chitradurga District. (Vice Sri. Mohammed Moinuddin – promoted as District Judge)
63.	Sri. Santhosh S. Kunder	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Vijayapura. <b>(ON REPATRIATION)</b>	XIV Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Oonkar Murthy K.M. – promoted as District Judge)
64.	Sri. Madhusudhana D.K.	Senior Civil Judge and JMFC, Devanahalli, Bengaluru Rural District.	Senior Civil Judge and JMFC, Hagaribommanahalli, Ballari District. (Vice Smt. Anupama D. – transferred)

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65.	Smt. Rajashwari J. Puranik	XV Addl. Judge, Court of Small Causes and ACMM., Bengaluru City.	Senior Civil Judge, Hangal, Haveri District. (Vice Smt. Anitha – transferred)
66.	Sri. Saravanan S.	Senior Civil Judge and JMFC, Holalkere, Chitradurga District.	XI Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Kumara S. – transferred)
67.	Sri. Lakshmikanth Janakiram Miskin	II Addl. Senior Civil Judge and JMFC, Chikkaballapura.	Senior Civil Judge and JMFC, Sindhanur, Raichur District. (Vice Smt. Deepa Gopal Manerkar – transferred)
68.	Smt. Prema Vasantrya Pawar	Senior Civil Judge and JMFC, Nippani, Belagavi District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, Department of Personnel and Administrative Reforms, Kannada Culture, Information and Broadcasting, Vidhana Soudha, Bengaluru. (Vice Smt. Dakshayini G.K. – transferred)

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69.	Sri. Prakash C.D.	Senior Civil Judge, OOD, Assistant Draftsman and Ex-officio Deputy Secretary to Government, Department of Parliamentary Affairs, Vidhana Soudha, Bengaluru.  <b>(ON REPATRIATION)</b>	I Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Anand S. Kariyammanavar – transferred)
70.	Sri. Manjunatha K.P.	II Addl. Senior Civil Judge and JMFC, Tumakuru.	Senior Civil Judge and JMFC, Krishnarajapet, Mandya District. (Vice Sri. Shameer Peersab Nandyal – transferred)
71.	Sri. Raghavendra Shettigar	Senior Civil Judge, OOD, Deputy Secretary, Karnataka State Legal Services Authority, Bengaluru.  <b>(ON REPATRIATION)</b>	XIV Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. (Vice Sri. Allappa Mahadevappa Badiger – transferred)
72.	Sri. Malakari Ramappa Wadeyar	VIII Addl. Judge, Court of Small Causes and ACMM, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Koppal. (Vice Sri. Devendra Pandith – transferred)

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73.	Sri. Satish S.T.	Senior Civil Judge and JMFC, Byadgi, Haveri District.	Senior Civil Judge and JMFC, Chikkanayakanahalli, Tumakuru District. (Vice Sri. Venkateshappa V. – transferred)
74.	Sri. Shridhara M.	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Chamarajanagar.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Deputy Secretary, Karnataka State Legal Services Authority, Bengaluru. (Vice Sri. Raghavendra Shettigar – transferred)
75.	Sri. V. Hanumanthappa	Senior Civil Judge and JMFC, Badami, Bagalkot District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Chikkamagaluru. (Vice Sri. Soma A.S. – transferred)
76.	Smt. Bharathi M.	Senior Civil Judge and JMFC, Harapanahalli, Ballari District.	Addl. Senior Civil Judge and JMFC, Chikkaballapura. (Vice Smt. Lavanya H.N. – transferred)
77.	Smt. Latha Devi G.A.	Senior Civil Judge and JMFC, Malur, Kolar District.	XXXIX Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Vijeth V. - promoted as District Judge)

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78.	Smt. Anitha	Senior Civil Judge, Hangal, Haveri District.	Addl. Senior Civil Judge and JMFC, Hunsur, Mysuru District. (Vice Smt. Zaibunnisa – transferred)
79.	Sri. Shashidhara Mudukana Gowda	Prl. Senior Civil Judge, Saundatti, Belagavi District.	Senior Civil Judge and JMFC, Belthangady, Dakshina Kannada District. (Vice Sri. Devaraju H.M. – promoted as Ad-hoc District Judge)
80.	Smt. Bharati Shivaputra Rayannavar	Senior Civil Judge and JMFC, Narasimharajapura, Chikkamagaluru District.	Senior Civil Judge and JMFC, Kumta, Uttara Kannada District. (Vice Smt. Bhamini – promoted as District Judge)
81.	Smt. Sunitha	Senior Civil Judge, OOD, Solicitor and Ex- officio Deputy Secretary to Government, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru. <b>(ON REPATRIATION)</b>	Senior Civil Judge and JMFC, Kollegal, Chamarajanagar District. (Vice Sri. Ananda M. – transferred)
82.	Smt. Niveditha T.M.	I Addl. Senior Civil Judge and JMFC, Davanagere.	Prl. Senior Civil Judge and CJM, Davanagere. (Vice Sri. Shivappa Gangappa Salagare – promoted as Ad-hoc District Judge)



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83.	Sri. Chandrashekhar B.C.	XXIV Addl. Chief Metropolitan Magistrate, Bengaluru City.	Senior Civil Judge and JMFC, Honnavar, Uttara Kannada District. (Vice Sri. Kumara G. – transferred)
84.	Sri. Kumara S.	XI Addl. Chief Metropolitan Magistrate, Bengaluru City.	VII Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. (Vice Smt. Shilpa K.S. – promoted as District Judge)
85.	Smt. Shantala Ramesh Dodwad	II Addl. Senior Civil Judge and JMFC, Kalaburagi.	VIII Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. (Vice Sri. Malakari Ramappa Wadeyar – transferred)
86.	Smt. Uma K.	III Addl. Senior Civil Judge and JMFC, Vijayapura.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, Rural Development and Panchayathraj Department, Women and Social Welfare Department, M.S.Building, Bengaluru. (Vice Smt. Mala N.D. – promoted as District Judge)
87.	Smt. Harini M.S.	Senior Civil Judge and JMFC, Pavagada, Tumakuru District.	Senior Civil Judge, Maddur, Mandya District. (Vice Smt. K. Srividya - promoted as District Judge)

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88.	Smt. Anupama D.	Senior Civil Judge and JMFC, Hagaribommanahalli, Ballari District.	Senior Civil Judge and JMFC, Gubbi, Tumakuru District. (Vice Smt. Undi Manjula Shivappa – transferred)
89.	Smt. Anitha H.V.	Senior Civil Judge, OOD, I Addl. Solicitor and Ex-officio Deputy Secretary to Government, Home Department, Bengaluru. <b>(ON REPATRIATION)</b>	Addl. Senior Civil Judge and JMFC, Hassan. (Vice Sri. Lokesha – transferred)
90.	Smt. Geethamani	Senior Civil Judge and JMFC, Mudhol, Bagalkot District.	Senior Civil Judge and JMFC, Thirthahalli, Shivamogga District. (Vice Sri. S.S. Bharath – transferred)
91.	Sri. Venkateshappa V.	Senior Civil Judge and JMFC, Chikkanayakanahalli, Tumakuru District.	Senior Civil Judge and JMFC, Channapatna, Ramanagara District. (Vice Smt. Shubha – transferred)
92.	Sri. M. Mahesh Babu	Senior Civil Judge, OOD, Deputy Secretary to Government, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Registrar, Karnataka Real Estate Appellate Tribunal, Bengaluru. (Vice Sri. Aravind N.V. – transferred)
93.	Smt. Sharadadevi C. Hatti	Senior Civil Judge and JMFC, Harihar, Davanagere District.	Senior Civil Judge and JMFC, Sirsi, Uttara Kannada District. (Vice Sri. Kamalaksha D. – transferred)

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94.	Sri. Dyavappa S.B.	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Bagalkot.  <b>(ON REPATRIATION)</b>	Addl. Senior Civil Judge and CJM., Chikkamagaluru. (Vice Sri. C.Veera- bhadrachiah – transferred)
95.	Smt. Sharmila S.	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Udupi.  <b>(ON REPATRIATION)</b>	Prl. Senior Civil Judge and CJM, Belagavi. (Vice Sri. Bhat Manjunath Narayan – promoted as District Judge)
96.	Sri. Raju M.	XVIII Addl. Judge, Court of Small Causes and ACMM., Bengaluru.	Senior Civil Judge and JMFC, Periyapatna, Mysuru District. (Vice Sri. A.Samiulla – promoted as Ad-hoc District Judge)
97.	Sri. B. Siddaraju	Addl. Senior Civil Judge and JMFC, Ranebennur, Haveri District.	Prl. Senior Civil Judge and JMFC, Ranebennur, Haveri District. (Vice Smt. Yasmin Parveen Ladkhan - promoted as Ad-hoc District Judge)
98.	Smt. Undi Manjula Shivappa	Senior Civil Judge and JMFC, Gubbi, Tumakuru District.	Senior Civil Judge and JMFC, Lingasugur, Raichur District. (Vice Sri. Chandra- shekhar Prabhappa Didi – transferred)

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99.	Sri. Prakash Arjun Banasode	Senior Civil Judge, Basavana Bagewadi, Vijayapura District.	Prl. Senior Civil Judge and CJM., Bidar. (Vice Sri. Gangadhar Channabasappa Hadapad – promoted as District Judge)
100.	Sri. Mallikarjun Ishwarappa Kamatagi,	Senior Civil Judge and JMFC, Shorapur, Yadgir District.  <b>(ON REQUEST)</b>	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Registrar-cum- Administrative Officer, Karnataka State Consumer Disputes Redressal Commission, Basava Bhavan, Bengaluru. (Vice Sri. Vijay Kumar – promoted as Ad-hoc District Judge)
101.	Sri. Eshwara	Senior Civil Judge and JMFC, Mulbagal, Kolar District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Chamarajanagar. (Vice Sri. Shridhara M. – transferred)
102.	Sri. Kamalaksha D.	Senior Civil Judge and JMFC, Sirsi, Uttara Kannada District.	Senior Civil Judge and JMFC, Nanjangud, Mysuru District. (Vice Smt. Anupama Laxmi B. – promoted as District Judge)

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103.	Smt. Champaka	Addl. Senior Civil Judge and JMFC, Chamarajanagar.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, Housing, Urban Development, Energy and Forest, Environment and Ecology Department, M.S.Building, Bengaluru. (Vice Sri. Venkatesha Naik V. – transferred)
104.	Smt. Tayyaba Sultana	Addl. Senior Civil Judge and JMFC., Basavana Bagewadi, Vijayapura District.	Senior Civil Judge, Basavana Bagewadi, Vijayapura District. (Vice Sri. Prakash Arjun Banasode – transferred)
105.	Sri. Vignesh Kumar	Prl. Senior Civil Judge and CJM, Udupi.	Proposed for appointment as Senior Civil Judge, OOD, Deputy Director, Arbitration Center – Karnataka (Domestic & International), Bengaluru. (Vice Sri. Jayaprakash D.R. - promoted as District Judge)
106.	Sri. Siddaramappa Kalyanrao	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Bidar. <b>(ON REPATRIATION)</b>	Prl. Senior Civil Judge and CJM, Raichur. (Vice Smt. Mamatha D - transferred)

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107.	Sri. Ganesha Padiyar U.	Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayukta, Bengaluru.  <b>(ON REPATRIATION)</b>	Addl. Senior Civil Judge and JMFC, U.K. Karwar. (Vice Sri. Mahantesh Sangappa Dargad – transferred)
108.	Sri. Aravind N.V.	Senior Civil Judge, OOD, Registrar, Karnataka Real Estate Appellate Tribunal, Bengaluru.  <b>(ON REPATRIATION)</b>	Senior Civil Judge and JMFC, Magadi, Ramanagara District. (Vice Sri. Jeevanarao Vasantryo Kulkarni – promoted as Ad-hoc District Judge)
109.	Sri. Shameer Peersab Nandyal	Senior Civil Judge and JMFC, Krishnarajapet, Mandya District.	Senior Civil Judge and JMFC, Challakere, Chitradurga District. (Vice Smt. Reshma Kalakappa Goni – transferred)
110.	Sri. Krishna Raj K.	II Addl. Senior Civil Judge and JMFC., Anekal, Bengaluru Rural District.	Senior Civil Judge and JMFC, Anekal, Bengaluru Rural District. (Vice Sri. Jagadeesha Basanagouda Shivapuji - promoted as District Judge)
111.	Sri. Shrikanta N.A.	II Addl. Senior Civil Judge, Belagavi.	I Addl. Senior Civil Judge, Belagavi. (Vice Smt. Pushpalatha C.M. – promoted as Ad-hoc District Judge)
112.	Smt. Padmashree Ratnakar Patil	II Addl. Senior Civil Judge and JMFC, Hubballi, Dharwad District.	Addl. Senior Civil Judge and JMFC, Gadag . (Vice Sri. Prakash Channappa Kurabett – promoted as District Judge)

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113.	Sri. R. Mahesha	IX Addl. Chief Metropolitan Magistrate, Bengaluru City.	Senior Civil Judge and JMFC, Pandavapura, Mandya District. (Vice Sri. Mahesh.S. – promoted as District Judge)
114.	Sri. Lokesh Dhanapal Havale	IV Addl. Senior Civil Judge and JMFC, Vijayapura.	II Addl. Senior Civil Judge, Vijayapura. (Vice Sri. Mallikarjun Appasaheb Ambi @ Ambli – transferred)
115.	Smt. Divyashree C.M.	II Addl. Judge, Court of Small Causes and ACMM., Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, U.K. Karwar. (Vice Smt. Renuka Devidas Raikar – promoted as Ad-hoc District Judge)
116.	Smt. Ashwini Mahabaleshwar Hattiholi	I Addl. Senior Civil Judge, Mangaluru.	Prl. Senior Civil Judge and CJM, D.K. Mangaluru. (Vice Smt. Gomati Raghavendra – promoted as District Judge)
117.	Sri. S.S. Bharath	Senior Civil Judge and JMFC, Thirthahalli, Shivamogga District.	Proposed for appointment as Senior Civil Judge, OOD, Deputy Director, Karnataka Mediation Centre, Bengaluru. (Vice Sri. Gudi Vasudev Radhakant-promoted as District Judge)

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118.	Sri. Rachoti Mahagundappa Shirur	III Addl. Senior Civil Judge, Belagavi.	II Addl. Senior Civil Judge, Belagavi. (Vice Sri. Shrikanta N.A. – transferred)
119.	Sri. T. Srikanth	Prl. Senior Civil Judge and JMFC, Bhadravathi, Shivamogga District.	Addl. Senior Civil Judge and JMFC., Bhadravathi, Shivamogga District. (Vice Smt. V.N. Milana – transferred)
120.	Smt. Prameela M.	Addl. Senior Civil Judge and JMFC, Madhugiri, Tumakuru District.	Prl. Senior Civil Judge and JMFC, Madhugiri, Tumakuru District. (Vice Smt. Shilpa H.A. – transferred)
121.	Sri. Shankarappa Malashetti	IV Addl. Senior Civil Judge and JMFC, Belagavi.	III Addl. Senior Civil Judge, Belagavi. (Vice Sri. Rachoti Mahagundappa Shirur – transferred)
122.	Sri. K.M. Ananda	III Addl. Senior Civil Judge and JMFC, Kalaburagi.	I Addl. Senior Civil Judge and JMFC, Kalaburagi. (Vice Sri. Mahammad Anwar Hussain Mogalani- transferred)
123.	Smt. N. Anupama	III Addl. Senior Civil Judge, Mysuru.	II Addl. Senior Civil Judge, Mysuru. (Vice Sri. Amarnath K.K. – transferred)
124.	Smt. Manjula D.	IV Addl. Senior Civil Judge and JMFC, Mysuru.	III Addl. Senior Civil Judge, Mysuru. (Vice Smt. N.Anupama – transferred)



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125.	Smt. Reshma H.K.	II Addl. Senior Civil Judge and JMFC, Davanagere.	I Addl. Senior Civil Judge and JMFC, Davanagere. (Vice Smt. Niveditha T.M. – transferred)
126.	Sri. Somanatha	II Addl. Senior Civil Judge and ACJM, Udupi.	XXVI Addl. Chief Metropolitan Magistrate, Bengaluru. (Vice Sri. Chandragouda Shivangouda Shivanagoudra – transferred)
127.	Smt. Laxmi Ningappa Garag	Senior Civil Judge, Muddebihal, Vijayapura District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayukta, Bengaluru. (Vice Sri. M.V. Channakeshava Reddy – transferred)
128.	Sri. A.C. Dayanandmurthy	V Addl. Senior Civil Judge and JMFC, Mysuru.	IV Addl. Senior Civil Judge and JMFC, Mysuru. (Vice Smt. Manjula D. – transferred)
129.	Sri. Abdul Raheman Pathan	Addl. Senior Civil Judge and JMFC, Athani, Belagavi District.	II Addl. Senior Civil Judge and JMFC, Kalaburagi. (Vice Smt. Shantala Ramesh Dodwad – transferred)
130.	Sri. Amar V.L.	Senior Civil Judge and JMFC, Holenarasipur, Hassan District.	II Addl. Senior Civil Judge and JMFC, Davanagere. (Vice Smt. Reshma H.K. – transferred)

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131.	Sri. Mariyappa	II Addl. Senior Civil Judge and JMFC, Dharwad.	Senior Civil Judge and CJM, Yadgir. (Vice Sri. Saheel Ahmed Shamshuddin Kunnibhavi – transferred)
132.	Sri. Soma A.S.	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Chikkamagaluru.  <b>(ON REPATRIATION)</b>	VIII Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Nagesha C. – transferred)
133.	Sri. Mahajan Ramesh Appasab	III Addl. Senior Civil Judge and JMFC, Raichur.	III Addl. Senior Civil Judge and JMFC, Vijayapura. (Vice Smt. Uma K. – transferred)
134.	Sri. Sushant Mahaveer Chougale	IV Addl. Senior Civil Judge and JMFC, Kalaburagi.	III Addl. Senior Civil Judge and JMFC, Kalaburagi. (Vice Sri. K.M.Ananda – transferred)
135.	Sri. Felix Alphonse Anthony	VI Addl. Senior Civil Judge and JMFC, Mysuru.	V Addl. Senior Civil Judge and JMFC, Mysuru. (Vice Sri. A.C. Dayanandmurthy – transferred)
136.	Sri. Madesha V.	Senior Civil Judge and JMFC, Malavalli, Mandya District.	Senior Civil Judge and JMFC, Pavagada, Tumakuru District. (Vice Smt. Harini M.S. – transferred)

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137.	Sri. Mahesh Chandrakanth	III Addl. Senior Civil Judge, Dharwad.	IV Addl. Senior Civil Judge and JMFC, Vijayapura. (Vice Sri. Lokesh Dhanapal Havale - transferred)
138.	Sri. Ananda M.	Senior Civil Judge and JMFC, Kollegal, Chamarajanagar District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Mandya. (Vice Smt. Vani A. Shetty - transferred)
139.	Smt. Hemashree D.	II Addl. Senior Civil Judge and JMFC, Mandya.	II Addl. Senior Civil Judge and JMFC, Dharwad. (Vice Sri. Mariyappa - transferred)
140.	Sri. Ravi Babu Chawan	Senior Civil Judge and JMFC., Aurad, Bidar District.	Prl. Senior Civil Judge, Bailhongal, Belagavi District. (Vice Smt. Usha Rani R. - transferred)
141.	Smt. Savitha P.R.	XX Addl. Judge, Court of Small Causes and ACMM, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Ramanagara. (Vice Smt. Anitha N.P. - promoted as District Judge)

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142.	Smt. V.N. Milana	Addl. Senior Civil Judge and JMFC., Bhadravathi, Shivamogga District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayukta, Bengaluru. (Vice Sri. Jithendranath C.S. – promoted as District Judge)
143.	Sri. C.N. Chandan	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Shivamogga.  <b>(ON REPATRIATION)</b>	VI Addl. Senior Civil Judge and JMFC, Mysuru. (Vice Sri. Felix Alphonse Anthony - transferred)
144.	Smt. Deepa Gopal Manerkar	Senior Civil Judge and JMFC., Sindhanur, Raichur District.	III Addl. Senior Civil Judge and JMFC, Hubballi, Dharwad District. (Vice Smt. Sharmila Kamath K - transferred)
145.	Sri. Amol Jaykumar Hirikude	IV Addl. Senior Civil Judge and JMFC, Dharwad.	Senior Civil Judge and JMFC, Byadgi, Haveri District. (Vice Sri. Satish S.T. – transferred)
146.	Sri. Puttaraju	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Haveri.  <b>(ON REPATRIATION)</b>	VII Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Umesh H.K. – transferred)

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147.	Sri. Dayanand	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Raichur.  <b>(ON REPATRIATION)</b>	Senior Civil Judge and JMFC, Malur, Kolar District. (Vice Smt. Latha Devi G.A. – transferred)
148.	Sri. Allappa Mahadevappa Badiger	XIV Addl. Judge, Court of Small Causes and ACMM, Bengaluru City.	III Addl. Senior Civil Judge, Dharwad. (Vice Sri. Mahesh Chandrakanth – transferred)
149.	Sri. Sunil R.	Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	Addl. Senior Civil Judge and JMFC, Chamarajanagar. (Vice Smt. Champaka – transferred)
150.	Smt. Nivedita Mahantesh Munavallimath	III Addl. Senior Civil Judge and JMFC, Ranebennur, Haveri District.	Senior Civil Judge and JMFC, Holenarasipur, Hassan District. (Vice Sri. Amar V.L - transferred)
151.	Sri. Farooq Zare	XIX Addl. Chief Metropolitan Magistrate, Bengaluru City.	Senior Civil Judge and JMFC, Hosanagar, Shivamogga District. (Vice Sri. Santosh M.S - transferred)
152.	Sri. Irfan	III Addl. Senior Civil Judge and JMFC., Tumakuru.	Senior Civil Judge, Kadur, Chikkamagaluru District. (Vice Smt. Sujatha Suvarna B. – transferred)

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153.	Sri. Manjunatha M.S.	XVIII Addl. Chief Metropolitan Magistrate, Bengaluru City.	III Addl. Senior Civil Judge and JMFC., Ranebennur, Haveri District. (Vice Smt. Nivedita Mahantesh Munavallimath – transferred)
154.	Sri. Nagesha C.	VIII Addl. Chief Metropolitan Magistrate, Bengaluru City.	III Addl. Senior Civil Judge and JMFC, Davanagere. (Vice Sri. Afthab K - transferred)
155.	Sri. Afthab K.	III Addl. Senior Civil Judge and JMFC, Davanagere.	Prl. Judge, Court of Small Causes, Mysuru. (Vice Smt. Veena N. – promoted as District Judge)
156.	Sri. Gokula K.	Senior Civil Judge and JMFC., Somwarpet, Kodagu District.	IX Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. R. Mahesha – transferred)
157.	Sri. Harisha	Senior Civil Judge, OOD, Head of Legal Cell, Finance and Labour Department, M.S.Building, Bengaluru.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Deputy Secretary to Government (opinion-1), Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru. (Vice Sri. Dileep Kumar B. – promoted as District Judge)

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158.	Sri. H. Satish	XXXVII Addl. Chief Metropolitan Magistrate, Bengaluru City.	Senior Civil Judge, OOD, Deputy Director, Karnataka Judicial Academy, Bengaluru. (Vice Sri. Ravikumar H.R. – promoted as District Judge)
159.	Sri. Ravindrakumar B. Kattimani	XVII Addl. Chief Metropolitan Magistrate, Bengaluru City.	Senior Civil Judge, Muddebihal, Vijayapura District. (Vice Smt. Laxmi Ningappa Garag – transferred)
160.	Smt. Priya Ravi Joglekar	Addl. Senior Civil Judge and JMFC, Puttur, Dakshina Kannada District.	Prl. Senior Civil Judge and JMFC, Puttur, Dakshina Kannada District. (Vice Sri. Gowda R.P. - promoted as District Judge)
161.	Sri. Anand S. Kariyammanavar	I Addl. Chief Metropolitan Magistrate, Bengaluru City.	IV Addl. Senior Civil Judge and JMFC, Dharwad. (Vice Sri. Amol Jaykumar Hirikude – transferred)
162.	Sri. K.N. Shivakumar	XXVII Addl. Chief Metropolitan Magistrate, Bengaluru City.	XLII Addl. Chief Metropolitan Magistrate, Bengaluru City. (Special Court for trial of cases filed against sitting as well as former MPs/MLAs triable by Magistrate in the State of Karnataka) (Vice Smt. Preeth J. – transferred)

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163.	Sri. Santhosh M.S.	Senior Civil Judge and JMFC, Hosanagar, Shivamogga District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Shivamogga. (Vice Sri. C.N. Chandan – transferred)
164.	Sri. Abdul Saleem	I Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.	Prl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. (Vice Sri. Somashekara A - Promoted as District Judge)
165.	Sri. Mohanagowda M.E.	Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. (Vice Sri. Sunil R. – transferred)
166.	Smt. Sharmila Kamath K.	III Addl. Senior Civil Judge and JMFC, Hubballi, Dharwad District.  <b>(ON REQUEST)</b>	IV Addl. Senior Civil Judge and JMFC, Belagavi. (Vice Sri. Shankarappa Malashetti – transferred)

BY ORDER OF THE HIGH COURT

Sd/-  
(K.S. BHARATH KUMAR)  
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.



**Copy forwarded for information and necessary action to:-**

1. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru and all the Prl. District and Sessions Judges in the State, with a direction to circulate a copy of this notification to the Officers/Courts concerned and to make necessary arrangement for relieving the officers concerned.
2. The Officers mentioned at Sl.No. 4, 6 to 14, 16 to 19, 21 to 25, 27, 28, 30 to 36, 38 to 46, 48, 50 to 52, 54 to 57, 59, 60, 62, 64 to 67, 70, 73, 76 to 80, 82 to 85, 87, 88, 90 to 91, 93, 96 to 99, 102, 104, 105, 109 to 114, 116 to 126, 128 to 131, 133 to 137, 139, 140, 144, 145, 148 to 156, 158 to 162 and 164 to 166 of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **May 27, 2024**.
3. The Officers mentioned at Sl.No.15, 20, 47, 58, 68, 72, 74, 75, 86, 92, 100, 101, 103, 115, 127, 138, 141, 142, 157 and 163 of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **May 27, 2024**, on receipt of necessary appointment orders from the Government.
4. The Officers mentioned at Sl.No. 1, 2, 3, 5, 26, 29, 37, 49, 53, 61, 63, 69, 71, 81, 89, 94, 95, 106, 107, 108, 132, 143, 146 and 147 of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary repatriation orders from the Government and then proceed to take charge of their new posts on the forenoon of **May 27, 2024**.
5. The Accountant General in Karnataka, Bengaluru.
6. The A.R(S.S)-cum-PPS to Hon'ble the Chief Justice.
7. All the Private Secretaries to the Hon'ble Judges.
8. The Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Recruitment)/Registrar (Administration)/Registrar (Protocol and Hospitality)/Registrar (Computers)/Registrar (Infrastructure and Maintenance)/Registrar (Statistics and Review) and Secretary to Hon'ble the Chief Justice.
9. The Additional Registrar General, Dharwad and Kalaburagi Benches.
10. The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
11. The Director, Karnataka Judicial Academy, Bengaluru.

12. The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
13. The Director, Karnataka Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
14. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
15. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
16. The Deputy Secretary, Juvenile Justice Committee, High Court of Karnataka, Bengaluru.
17. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
18. The Prl. Secretary to Government of Karnataka, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru.
19. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
20. The Prl. Secretary to Government of Karnataka, Department of Food, Civil Supplies and Consumer Affairs, Vikasa Soudha, Bengaluru.
21. The Chairman, Karnataka Real Estate Appellate Tribunal, Bengaluru.
22. The Prl. Secretary to Government, Department of Housing, Vikasa Soudha, Bengaluru.
23. The Registrar, Karnataka Lokayukta, M.S. Building, Bengaluru.
24. The General Secretary, Karnataka State Judicial Officers' Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
25. The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
26. The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
27. Spare copies.

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